

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3616
ANSWERED ON:11.08.2015
Contractual Preference to SC
Raj Dr. Udit

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Ministry has any proposal to request the Ministry of Finance for amending GFR 142 and 144 to give preference to SC contractors/suppliers in all kinds of Government supplies/ tenders/contracts etc.; and
- (b) if so, the details thereof and status thereon?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) and (b) The Ministry does not have any proposal to request the Ministry of Finance for amending GFR 142 & 144. However, the new Public Procurement Policy of the Ministry of Small Micro & Medium Enterprises (MSME) notified on 23.3.2012, provides for the sub target of 20% for procurement from SC/ST entrepreneurs of the total 20% procurement from MSEs in phases. From 1st April, 2015, overall procurement goal of minimum 20% from MSMEs owned by SC/ST entrepreneurs is to be made mandatory.